

1	2	3	4	5
<i>Grant-in-Aid</i>				
1.	Construction of Nizamuddin Bridge	Centre	2778	1682.7
2.	Kalawati Saran Children's Hospital	Centre	1217	333.7
3.	Eradication of Poliomyelities	Centre	768	554.1
4.	Establishment of Planatorium	Tamil Nadu	50	50
5.	Increase of food production	Centre	500	498.8
6.	Institute of Child Health & Hospital for Children, Madras	Tamil Nadu	667	652.2
7.	Construction of Dredger for Fishing Ports	Centre	1248	0
8.	Indian Museum Calcutta	West Bengal	50	0
9.	Increase of Food Production	Andhra Pradesh	300	0

Anti-Dumping Duty by EU

*350. SHRI PRITHVIRAJ D. CHAVAN : Will the Minister of COMMERCE be pleased to state :

(a) whether the European Union has aggressively targetted certain Indian Companies and industrial sectors for imposition of anti-dumping duties;

(b) if so, the details of anti-dumping duties imposed on Indian products and companies during 1997-98; and

(c) the action taken by the Government to strengthen the defence of the legal cases filed in EU?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) and (b) The European Union (EU) has initiated anti-dumping investigations into alleged dumping of Stainless Steel Bright Bars, Stainless Steel Fasteners, Unbleached Cotton Fabrics, Synthetic Fibre Ropes, Potassium Permanganate, Cotton Type Bed Linen and Polyolefin Sacks & Bags. Position of these cases with regard to imposition of anti dumping duty is given in the statement attached.

(c) The Government is fully aware of the investigation being conducted by the EU and is taking all possible steps to strengthen the defence of these legal cases, including appointment of legal experts, guidance to the affected Indian industry and proper follow up through the Embassy of India, Brussels.

Statement

Anti Dumping Duty by EU

S. No.	Products Concerned	Date of Initiation	Present Status
1	2	3	4
1.	Stainless Steel Bright Bars	30.8.97	Provisional anti-dumping duty ranging from 10.4% to 17.9% pro-

1	2	3	4
			posed to be imposed against Indian exporters.
2.	Unbleached Cotton Fabrics	11.7.97	Provisional Anti-Dumping duty ranging from 2.9% to 16.9% are being imposed against various exporters from India.
3.	Synthetic Fibre Ropes	01.07.97	Provisional Anti-Dumping duty @ 53% imposed against export from M/s Garware Wall Ropes and 82% against other exporters.
4.	Potassium Permanganate	26.4.97	European Union has imposed a condition of a minimum import price of ECU 1475 per tonne on import from India.
5.	Stainless Steel Fasteners	3.12.96	Definitive duties ranging from 47.9% to 133.5% imposed on Indian exporters w.e.f. 4.9.1997.
6.	Cotton Type Bed Linen	13.9.96	After terminating the earlier case on 9.7.96 fresh case initiated. Definitive anti-dumping duty ranging from 2.7% to 24.7% imposed on Indian exporters from November, 1997.
7.	Polyolefin Sacks and Bags	April, 95	Definitive duty ranging from zero to 3.6% imposed on Indian exporters w.e.f. 10.10.97.